

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) Yes, Sir.

(b) According to the latest report, 17 persons have so far been arrested. The Home Ministry is seized of the problem and has suggested from time to time to the State Governments various measures to prevent illicit manufacture of arms

Memorandum from West Bengal Cotton Textile Workers Federation

7477 SHRI S N SINGH DEO : Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state

(a) whether West Bengal Cotton Textile Workers Federation has submitted a memorandum to the Minister of State in his Ministry ;

(b) if so, the facts of the memorandum and the action taken .

(c) whether any enquiry has been made to the administration of the textile mills of West Bengal under the national textile corporation, and

(d) if so, the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B P MAURYA) (a) and (b) No Sir However, representatives of the Federation had, in an interview with the Minister of State, drawn attention to certain irregularities committed by the management of the nationalised textile mills in West Bengal It was suggested to them that specific cases should be brought to Government's notice so that corrective action can be instituted.

(c) and (d) The nationalised textile undertakings situated in West Bengal have been transferred to the Subsidiary Corporation of National Textile Corporation on 13th March, 1975. Appropriate steps are being taken to improve the performance of these mills No enquiry into their affairs is called for at this stage.

PAPERS LAID ON THE TABLE

WHITE PAPER ON PHULPUR FERTILIZER PROJECT

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE) : I beg to lay on the Table a copy of White Paper (Hindi and English versions) on Phulpur Fertiliser Project. [Placed in Library. See No. LT—9495/75]

STATEMENT GIVING REASONS FOR DELAY IN LAYING REPORTS OF JAIPUR AND SAMBHAR SALTS LTD.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P MAURYA). I beg to lay on the Table a statement (Hindi and English versions) giving reasons for delay in laying the *Annual Reports of (1) Hindustan Salts Limited, Jaipur and (2) Sambhar Salts Limited, Jaipur, for the year ended 30th September, 1973 [Placed in Library See No LT—9496/75]

NOTIFICATION UNDER CUSTOMS ACT, 1962

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE) I beg to lay on the Table a copy of Notification No G S R 437 (Hindi and English versions) published in Gazette of India dated the 5th April, 1975, under section 159 of the Customs Act, 1962 [Placed in Library. See No LI—9498/75]

HALF-YEARLY REPORT OF COIR BOARD AND WORKING OF COIR INDUSTRY ACT, 1953

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P SHARMA) : I beg to lay on the Table a copy of the Half-yearly Report (Hindi and English versions) on the activities of the Coir Board and the

*The Annual Reports were laid on the Table on the 26th March, 1975.